

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01st MAY, 2024, 10:30 A.M.

CP No. 65/CB/2022, IA (Companies Act) No. 7/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	EBPL Ventures Pvt. Ltd. (Formerly, Eskay Buildworks Pvt. Ltd.) & Ors. -Vs- Durga Hitech Projects Pvt. Ltd. & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat K Acharya, Adv.
 Ms. S. Pholgu, Adv.
 Mr. Keshav Nande, Adv.
 Ms. Jagruti Sahoo, Adv.
 Mr. Abhijeet Agrawal, Adv.
 Mr. Jaish Joshi, Adv.
 Mr. Shubham Agrawal, Adv.

For Respondent (s)

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ORDER**IA (Companies Act) No. 7/CB/2024:**

Ld. Counsel, Mr. S. K. Acharya, appearing for the applicant. Ld. Counsel, Mr. Sambit Kar, appearing for the respondent. At the request of the respondent counsel, further three weeks' time granted to file objection. List the matter on 26.06.2024.

CP No. 65/CB/2022:

IA (Companies Act) No. 7/CB/2024, is pending. List this Petition on 26.06.2024.



Kaushalendra Kumar Singh
 Member (Technical)



P. Mohan Raj
 Member (Judicial)